

10. Name of the natural person
who has signed.

Dated this day of, 200

(Signature⁹ ..
-----) ¹⁰..

To
The Controller of Patents,
The Patent Office,
At

N.B.: This form is not applicable for mere change of name.

Note: (a) Strike out whichever is not applicable.

(b) For fee:-See First Schedule.

FORM 7
THE PATENTS ACT, 1970
(39 of 1970)
&
The Patents Rules, 2003
NOTICE OF OPPOSITION
[See sections 25(3) and rule 55A]

1. State names, address and
nationality.

I/We,¹.....

hereby give notice of opposition to

2. State the grounds taken one
after another.

patent No.) granted on

application No.dated.....

published on dated.....made

by

on the grounds².

3. Complete address including
postal index number/code and
state along with Telephone
and fax number.

4. To be signed by the opponent
or by his authorized registered
patent agent.

My/Our address for services in India is..³

.....

5. Name of the natural person
who has signed.

(Signature⁴ ..
-----) ⁵....

To
The Controller of Patents,
The Patent Office,
At

For fee : See First Schedule.